

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

ORIGINAL APPLICATION NO.1515/93.

DATE OF ORDER : 14-8-96

Between :-

S.Narasimha

... Applicant

And

1. The Director General,  
Indian Council for Agricultural  
Research, Krishi Bhavan,  
New Delhi.
2. The Director,  
Central Research Institute for  
Dryland Agriculture,  
Santoshnagar, Saidabad Post,  
Hyderabad - 500 659.
3. The Officer-in-Charge,  
Hayatnagar Research Farm,  
Central Research Institute for  
Dryland Agriculture, Santhosh  
Nagar, Saidabad post,  
Hyderabad-500 659.
4. The Sr.Administrative Officer,  
Central Research Institute for  
Saidabad Post, Hyderabad-500 659.

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Counsel for the Applicant : Shri V.Venkateshwar Rao

Counsel for the Respondents : Shri M.B.Senapati & Co

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CORAM:

THE HON'BLE JUSTICE SHRI M.G.CHAUDHARI : VICE-CHAIRMAN

*[Signature]*

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(Oral orders per Hon'ble Justice Shri M.G.Chaudhari,  
Vice-Chairman).

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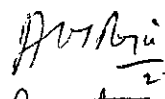
Sri V.Venkateshwar Rao for the applicant. Sri  
W.Satyanarayana for Sri N.R.Devaraj (Sr.Central Government  
Stading Counsel) for the respondents. The applicant prays for  
withdrawal of the G.A. as he desired to seek redressal of his  
grievance departmentally. The Original Application is  
accordingly dismissed as with-drawn. No order as to  
costs.

  
(H.RAJENDRA PRASAD)  
Member (A)

  
(M.G.CHAUDHARI)  
Vice-Chairman

Dated: 14th August, 1996.  
Dictated in Open Court.

au1/

  
Deputy Registrar (C) cc.

*Ans*

I COURT

TYPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE M.G. CHAUDHARI.  
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

Dated: 14-8 -1996

~~ORDER~~ / JUDGMENT

in

O.A.No.

1515/93

T.A.No.

(w.p.)

Admitted and Interim Directions

Issued.

Disposed of with directions

Dismissed

Dismissed as withdrawn.

Dismissed for Default.

No order as to costs.

pvm

